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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.07.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 69/BB/2018	For hearing IA 324/19 – For exclusion of time (memo)	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate Law Chambers of CK Nandakumar for RP	State Bank of India	Shri Deepak, Shri B Parameshwara Udpa IRP

ADVOCATE FOR PETITIONER/s:

Original
B. Parameshwara Udpa
Resolution Professional
ADVOCATE FOR R.P. - VARUN.S

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri B. Parameshwara Udpa, learned Resolution Professional and Shri Varun S., learned Counsel for R P. Post the case on **23.07.2019.**


MEMBER(T)

Puja


MEMBER(J)

Verified


Court Officer